

(23) O.A. 535/00 DT. 21/3/03

CP. 19103

Show cause notice v. al.
Tayade, etc. Counsel for the
applicant.

Smt. H.P. Shah Lt. Counsel
for the Respondents.

On the last occasion the
Show Cause notice was issued
to the proposed Contemnor/Respon-
dent for non-compliance of the
orders of the Tribunal. No
reply has been filed so far.
However Lt. Counsel for the respondents
Smt. H.P. Shah submits that W.P.
No. 22441/02 and the same is
likely to come up for hearing
next week. She seeks a short
adjournment.

The presence of Shri K. Satya-
nand, Asst. Commr. is noted. His
presence is dispensed with on the
next date of hearing.

List on 25/4/03

(K. V. Sathyanandan)

pkj

sj

Kant &
(Smt. Shanta Shastri)

mla

KM
WPS